

PAPER LAID ON THE TABLE-Contd.

[English]

The Annual Report and Annual Review of the working of the Veterinary Council of India for the year 1994-95 alongwith the statement showing reasons for delay in laying the papers.

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : Sir, on behalf of Shri Raghuvansh Prasad Singh, I beg to lay on the Table:

- (1) A copy of the Veterinary Council of India (Registration) Amendment Regulations 1995 (Hindi and English Versions) published in Notification No. GSR 778 (E) in Gazette of India dated the 6th December, 1995 under sub-section (3) of section 66 of the Indian Veterinary Council Act, 1984.

[Placed in Library. See No. LT-202/96]

- (2) (i) A copy of the Annual Report (Hindi and English Versions) of the Veterinary Council of India, New Delhi, for the year 1994-95 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Veterinary Council of India, New Delhi, for the year 1994-95.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-203/96]

MR. SPEAKER : Now we shall take up Matters under Rule 377. Shri Jagat Vir Singh Drona to speak.

SHRI JAGAT VIR SINGH DRONA (Kanpur) : I have not been given the statement from the Secretariat.

SHRI BASU DEB ACHARIA (Bankura) : We can take up Matters Under Rule 377 later on.

MR. SPEAKER : He has got the statement.

18.08 hrs.

MATTERS UNDER RULE 377

- (i) **Need to Provide financial assistance to cotton mills in Kanpur to make them viable**

[Translation]

SHRI JAGAT VIR SINGH DRONA (Kanpur) : Mr. Speaker, Sir, non-provision of money for reviving sick

public sector industrial establishments in the Union Budget for 1995-96 has caused grave frustration and a situation of uncertainty in the entire country particularly the industrial town of Kanpur in Uttar Pradesh having several such sick industries. It appears that the Tannery and Footwear Corporation, textile mills of the National Textile Corporation, mills under the British India Corporation, Scooters India Limited and the Hindustan Vegetable Oil Corporation, which have been entrusted to the B.I.F.R. and suffering from grave financial crisis, have been left to their fate to face natural death. Many concrete proposals had been made several times for the rejuvenation of the B.I.C. but no serious thought has been given to them so far.

Kanpur, which was recognised some time back as industrial capital of the country has now become a cemetery of industries and thousands of labourers have been rendered unemployed and made to suffer starvation. Some time ago the Government had announced a scheme worth 2005 crores of rupees for revival of sick textile mills. But no work has yet been started thereon, although one year has since elapsed. TAFCO has been entrusted to B.I.F.R. without conducting tripartite negotiations. In fact this unit, which has 85% workers belonging to minorities and scheduled castes, could be turned into a profit earning unit by providing it some financial assistance.

I, therefore urge upon the Union Government to provide some financial help to TAFCO, N.T.C. and B.I.C. mills in Kanpur and restart them, so that a large scale unemployment of workers can be stopped and the likelihood of labour unrest avoided.

- (ii) **Need to Sanction adequate Funds for maintenance of National Highway between Birmitrapur and Banarpal in Orissa**

[English]

KUMARI FIRIDA TOPNO (Sundergarh) : Mr. Speaker, I draw the kind attention of the Government on the precarious conditions of the National Highway running from Birmitrapur to Banarpal in Orissa. The Highway is the shortest link way between the Industrial Steel City Rourkela and the State Capital Bhubaneswar. But the Highway is not being properly maintained. The Highway runs through most backward part of my district. Though the area is rich in mineral resources with largest deposit of Iron Ore, Industrial Houses are not attracted to set-up industries due to precarious conditions of the Highway area in spite of our liberalization policy. Improvement of this National Highway is, therefore, prerequisite to attract Industrial Houses to set-up industries in this most under-developed area.

I, therefore, request the Central Government to sanction adequate funds for the improvement of this Highway at an early date.